Declaration of Assets and Liabilities



Year-2022-23

340(R) (FAID)

I, Anrudh Shandilya son of Mr. Chandra Kishore Choudhary, aged-34 Years, belonging to Bihar Vidhan Sabha Secretariat Service and presently working as Assistant in Bihar Vidhan Sabha, Patna given herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A <u>Details of movable assets</u>

5040 (AU10-1)

(Assets in joint name indicating the extent of joint ownership will also have to be given)

`	SI. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
	(i)	Cash	Rs. 2500/~				
51.s	(ii) [Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SB-Rs.12,86,784.50/- PPF-Rs.4,20,689.00/-	***************************************			
2	(iii)	Bonds, Debentures and shares in Companies	Rs.58,281.10/- (Approx.) as on 07.02.2023	-1			
\$1	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC Policy 1Rs.2,00,000/- 2Rs.4,00,000/-				
	(v)	Motor Vehicles (details of make, etc.)	Honda Activa 6G (2020)				
	(vi)	Jewellery (give details of weight and value)	Gold-15gm Value-Rs.79,200/- (Approx.)		***************************************		
	(vii)	Other assets, such as values of claims / interests	Nil				

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI. No.	Description	Self	Spouse name (s)	Dependant-I	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil		***************************************		
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil				
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil				
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Hindu Undivided Family (HUF)				
(v)	Other (such as interest in property)	Nil				

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 01/02/2023.	
(a)	(i) Loans from Banks		Nil	
	(ii) Loans from financial institutions	***************************************	Nil	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		Nil	
	(b) dues to departments dealing with supply of water		Nil	
	(c) dues to departments dealing with supply of electricity		Nil	

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(d) dues to departments dealing with telephones Nil (e) dues to departments dealing with governments transport (including Nil aircraft and helicopters) (f) Other dues, if any Nil (b) Income Tax including surcharge [Also indicate the assessment year Assesment Year 2022-23 upto which Income Tax Return filed. Income Tax Paid Rs.25,070/-Nil Give also Permanent Account PAN-CVMPS6449A Number (PAN)] (ii) Wealth Tax [Also indicate the assessment year upto which wealth Nil Tax return filed.] (iii) Sales Tax [Only in case of proprietary business] Nil (iv) Property Tax Nil

C Personal Detail GPF/CPF/PRAN No.		
GFF/CFF/FKAN NO.	; +	PRAN-110134057673
Gender	:-	M (M/F)
Date of Birth	:-	1 3 0 4 1 9 8 9 (DD/MM/YYYY)
Class/Group	:-	B (A/B/C)
Cadre	-	Bihar Vidhan Sabha Secretariat Service
		(Full Name e.g. B.A.S Bihar Administrative Service,
		B.S.S.:- Bihar Secretariat Service etc.)
Home District	:-	Patna
Autoria della dell	100	

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Arough Choulity 2022.

Name of Employee: ANRUDH SHANDILYA

Designation: Assistant, Bihar Vidhan Sabha, Patna.

Department: Bihar Vidhan Sabha Secretariat, Patna.

Note:

Place: Patna

Date-07-02-23

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.